

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.3360
TO BE ANSWERED ON 17TH DECEMBER, 2021**

ADULTERATION IN JAGGERY

3360. SHRI A.K.P. CHINRAJ:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of adulteration by jaggery manufactures by mixing white sugar in jaggery preparation and sell the same in the name of jaggery in Namakkal, Karur, Erode and Coimbatore district in Tamil Nadu;
- (b) if so, the details thereof;
- (c) the stages of trial of criminal cases relating to such food adulteration especially in jaggery in the said districts; and
- (d) the reasons for the pendency of criminal cases registered in Namakkal regarding adulteration of jaggery?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(DR. BHARATI PRAVIN PAWAR)

(a to d): Food Safety and Standards Authority of India (FSSAI) has informed that cases of non-compliant jaggery, including jaggery mixed with white sugar, have come to its notice.

As per information received from the Government of Tamil Nadu, regular inspection of jaggery manufacturing units is conducted and samples taken for analysis. In non-compliant cases, action as per provisions of Food Safety and Standards Act, 2006 and Rules and Regulations framed thereunder has been taken. Further, State level and district level meetings have been conducted with Jaggery Associations and other related associations to address the issue of adulteration in jaggery. Manufacturers/sellers of Jaggery have been sensitized not to manufacture and sell non-compliant Jaggery. Manufacturers/sellers of Jaggery have also been made aware about harmful effects of chemicals like colouring agents, white sugar mixing, etc.

As per reports received from the Government of Tamil Nadu, the details of criminal cases in the districts of Namakkal, Karur, Coimbatore and Erode with regard to adulteration in Jaggery are as under:

Name of District	Criminal Cases launched	No. of cases disposed
Namakkal	16	-
Karur	02	01
Coimbatore	10	04
Erode	18	13
Total	46	18

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